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Single Bench

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. No.120/KB/2014  
C.A-206/2015  
IA- 39/2017

**CORAM: Hon'ble Member (J) Ms. Manorama Kumari**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 9<sup>th</sup> August, 2017, 10.30 A.M**

Name of the Company	Dhiraj Kumar Mantri -Versus- Lovely Tradecom Pvt.Ltd & Ors		
Under Section	397./398 O & M		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Scheel Haque  
Mr. A K. Upadhyay }

Petitioner

  
9/8/17

1. Mr. Anirban Ray  
2. Mr. Jishu Chowdhury  
3. Mr. Jayanto Sengupta  
4. Mr. Asitra Basu  
5. Ms. Susmita Ghosh }

Respondent

9/8/17

09-08-2017 – CP No. 120/KB/2014- CA-206/2015- IA-39/2017 – Dhiraj Kumar Mantri Vs. Lovely Tradecom Pvt. Ltd. & Ors.

ORDER

The Ld. Lawyer on behalf of the petitioner as well as on behalf of the respondents are present.

The petitioner has completed his part of argument in CA No. 206/2015. The Respondents have also partly completed his part. They have to submit citations.

The petitioner is at liberty to give reply to the respondents.

Fix 24-08-2017.

The undertaking given on the last date by the respondents shall continue till further orders.

MANORAMA KUMARI  
MEMBER(J)